#### STATEMENT

# Proposed terms of reference of the Irrigation Commission

- 1. To review the development of irrigation in India since 1903 and report on the contribution made by Irrigation to increasing the productivity of land and/or providing insurance against the vagaries of rainfall.
- 2. To examine in detail the irrigation facilities available in chronically drought affected areas and suggest essential and minimum irrigation works to be undertaken promptly in such areas.
- 3. To draw up a broad outline of development of irrigation of all types for achieving self-sufficiency in cereals.
- 4. To examine the administrative and organisational set-up for the planning, execution and operation of irrigation works, particularly with a view to the speedy completion of projects and reduction of their gestation period.
- 5. To suggest criteria for the sanction of irrigation projects;
- 6. To examine any other matter incidental or related to the development of irrigation in the country and make suitable recommendations.

### सफदरजंग ग्रस्पताल में मरीजों हु(रा श्राह्म हत्या

- \*21 श्रोमती विद्यावती चतुर्वेदी : क्या स्वारध्य, परिवार नियोजन ग्रीर नगर विकास मंत्री यह बताने की क्रुपा करेंगे कि :
- (क) क्या यह सच है कि हाल ही में सफदरजंग श्रस्पशाल के एक बीमार ने, जिसका, इलाज श्रस्पताल में ही चल रहा था श्रस्पताल की इमारत की ऊपरी मंजिल से कूद कर श्रात्म हत्या कर ली;
- (ख) क्या यह भी सच है कि हाल ही में एक और मरीज ने चलती गाड़ी के सामने लेट कर श्रात्म हत्या करली थी;

- (ग) यदि हां, तो इसके क्या कारण हैं ; ब्रीर
- (घ) सरकार ने इस प्रकार की घटनाओं की रोकथाम के लिये क्या कदम उठाये हैं?

[†Suicide by Patients in Safdarjang Hospital

- \*21. SHRIMATI VIDYAWATI
  CHATURVEDI: Will the Minister of
  HEALTH, FAMILY PLANNING AND
  URBAN DEVELOPMENT be pleased
  to state:
- (a) whether it is a fact that recently an indoor patient of the Safdarjung Hospital, New Delhi committed suicide by jumping from the upper storey of the Hospital building;
- (b) whether it is also a fact that one more patient had recently committed suicide by laying himself before a running train;
- (c) if so, what are the reasons therefor; and
- (d) what steps have been taken by Government to check such incidents?]

स्वास्च्य परिवार नियोजन श्रौर नगर विकास मंत्री (श्री सत्यनारायण सिंह): (क) श्रौर (स) जी हां।

- (ग) बतनाया गया है कि एक रोगणी ने इसलिए म्रात्म हत्या करली क्योकि उसके रिश्तेदार उसे देखने नहीं म्राये । दूसरा रोगी मनोविकार से पीड़ित था।
- (घ) सभी वार्डों में, जहां कहीं स्रावश्यकता है, लोहे की सीखें लगाई जा रही हैं।

†[THE MINISTER OF HEALTH-FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARA-YAN SINHA): (a) and (b) Yes, Sir.

(c) It is stated that one lady patient committed suicide because her relatives did not

† [ ] English translation.

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visit her. The other patient was a psychiatric case.

(d) Iron-grills are being provided, wherever required, in all the wards.]

#### NARMADA PROJECT

## \*22. SHRI D. THENGARI : SARDAR RAM SINGH :

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether any decision has been arrived at in regard to the Narmada Project;
  - (b) if so, the details thereof?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) Not yet, Sir.

. (b) Does not arise.

#### ALLOTMENT OF GOVERNMENT ACCOMMO-DATION

\*23. SHRI KRISHAN KANT: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

- (a) whether any engineer of the All India Radio was allowed to retain official accommodation for more than six months after his retirement and acceptance of private sector job; and
- (b) whether rules permit allotment of Government accommodation to married daughters of retiring officials even when they are government employees?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH):

(a) and (b) After the retirement of a Station Engineer, All India Radio on 30th November, 1966 the allotment of residence in his occupation was cancelled from his name with effect from 1st February, 1967. He was, however, allowed to retain the residence on market rent (Rs. 274.60) per month against normal rent (Rs. 62.45) till 15th October, 1967. The residence was further allotted temporarily for a period of six months on payment of merket

rent in the name of his married daughter who is an employee of the Council of Scientific and Industrial Research.

GIFT OF EYE-AIDS FROM WEST GERMANY

- \*24. SHRIMATI SHAKUNTALA PARANJPYE: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the citizens of West Germany under the Chairmanship of Dr. Gunkal had made a gift of lacs of eye-aids to India two years ago;
- (b) if so, whether this is still lying uncared for in West Germany; and
- (c) whether our Embassy in West Germany has even lost the letter of donationafter having accepted the gift

THE MINISTER OF HEALTH. FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATY/NARAYAN SINHA): (a) to (c) Information is being obtained and will be laid on the Table of the Sabha.

### एम्प्लायीज थ्यपट ए॰ड केंडिट सोसाइटी सफदरजंग ग्रम्पताल

- \*25. श्री विमलकुमार मन्नालालजी चौरड़िया: क्या स्वास्थ्य, परिवार नियोजन ग्रौर नगर विकास मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार की जानकारी में यह वात ग्राई है कि सफदरजंग ग्रस्पताल, नई दिल्ली की एम्प्लायीज थिफट एण्ड क्र्रेडिट सोसाइटी में गबन हुन्ना है;
- (ख) यदि हां, तो कब से श्रीर गबन की रकम कितनी है ;ाक्ष्णक अवस्था
- (ग) क्या यह भी सच है कि उक्त ग्रस्पताल के प्रशासनिक ग्रधिकारी जो कि उपरोक्त सोसायटी के ग्रध्यक्ष भी हैं; कर्मचारियों के वेतन से गबन की रकम हिल्थ बांड' के नाम से कटवा रहे हैं ग्रौर